

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Original Petition No. 03 of 2017

Dated: 17th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

...Petitioner (s)

Vs.

West Bengal Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Petitioner(s)

: Mr. M.G.Ramachandran
Ms. Anjitha Ramachandran
Ms. Anushree Bardhan

ORDER

Issue notice to the Respondents returnable on 17.05.2017. Dasti, in addition, is permitted.

List the matter on **17.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt